## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## Appeal No. 136 of 2007 & IA No. 195/07

Dated: February 26, 2009

Present: Hon'ble Mrs. Justice Manju Goel, Judicial Member

Hon'ble Mr. H.L. Bajaj, Technical Member

Tamil Nadu Electricity Board - Appellant(s)

Versus

M/s. Hi-Tech Carbon & Anr. -Respondent(s)

Counsel for the Appellant(s) : No appearance

Counsel for the Respondent(s): No appearance

**ORDER** 

No one appears despite service of notice to the counsel for the appellant through registered post as well as speed post.

The appeal is dismissed in default.

(H.L. Bajaj) (Justice Manju Goel)
Technical Member Judicial Member